



KERALA GAZETTE

കേരള ഗസറ്റ്

PUBLISHED BY AUTHORITY
ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

Vol. LIII വാല്യം 53	Thiruvananthapuram, Tuesday തിരുവനന്തപുരം, ചൊവ്വ	8th July 2008 2008 ജൂലൈ 8 17th Ashadha 1930 1930 ആഷാഢം 17	No. നമ്പർ	28
------------------------	---	--	--------------	----

PART III

Commissionerate of Land Revenue

has filed an application before this office for the grant of the legal heirship certificate for receiving the economic benefits in respect of her husband late Jayakumar Thalappoyil Gopalakrishnan Nair who died on 23-2-2008 from Saudi Arabia where he worked. Enquiry conducted through the Village Officer, Mylapra reveals that the following are the legal heirs of the deceased.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Bindhu Jayakumar	Wife	38
2	Aparna Jayakumar	Daughter	8
3	Archana Jayakumar	"	4
4	K. K. Thankamma	Mother	65

The father of the deceased is not alive. The deceased has no other legal heirs other than the above said persons. Sl. Nos. 2 and 3 are minor children and are under the guardianship of their mother Sl. No. 1, Bindhu Jayakumar. Sl. Nos. 1 and 4 have filed their statements for getting the financial benefits from Saudi Arabia. It is therefore proposed to issue a legal heirship certificate in which the persons listed above are the legal heirs of the deceased for getting the above benefits. Objections if any, against the issuance of the said certificate should be filed in persons before the Tahsildar, Kozhencherry in writing within 30 days of the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

PATHANAMTHITTA DISTRICT

Kozhencherry Taluk

NOTICE

No. A5-9992/2008.

29th May 2008.

Notice is hereby given to all whom it may concern that Bindhu Jayakumar, Thalappoyil House, Mylapra Muri, Mylapra Village in Kozhencherry Taluk of Pathanamthitta District in Kerala Stat:

Taluk Office,
Kozhencherry.

(Sd.)
Tahsildar.